

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/510/2018

Jabalpur, this Monday, the 24th day of February, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Rajendra Kumar Dhaneria S/o Shri Mangilalji Dhaneria, Aged about 46 ears, R/o HX-1 Alka Puri Ratlam (M.P.) 457001
2. Devdutt Teerdiya S/o Bherulal ji Teerdiya, Aged about 45 yrs R/o C11/23 Mahanadda Nagar, Ujjain (M.P.) 456001
3. Nitin Jain, S/o Labhchand Ji Jain Aged about 45 yrs R/o 8 Venkyatesh Dham, Airport Road, Indore (M.P.) 452001
4. Deepak Pal, S/o K.L. Pal, Aged about 48 yrs R/o 125-A Suryadev Nagar, Indore (M.P.) 452001
5. Pramod K. Shukla, S/o Late R.S. Shukla Aged about 45 yrs. R/o 251 Shayam Nagar NX-A, Indore (M.P.) 452001 -Applicants

**(By Advocate –Shri Aditya Narayan Shukla proxy counsel for
Shri Akash Choudhary)**

V e r s u s

1. Union of India, Through its Secretary, Central Board of Excise and Customs, Ministry of Finance Department of Revenue North Block New Delhi 110001
2. Union of India, Through its Chairman Central Board of Excise and Customs Ministry of Finance Department of Revenue North Block New Delhi 110001
3. Chief Commissioner (BZ) Customs, Central Excise and CGST CGST Bhawan Administrative Area Arera Hills Bhopal 462011 (M.P.)
4. Additional Commissioner (CCO) Central Excise Customs and CGST, CGST Bhawan, Administrative Area Arera Hills Bhopal 462011 (M.P.) - Respondents

(By Advocate –Shri Himanshu Shrivastava)

O R D E R (Oral)**By Navin Tandon, AM:-**

Learned counsel for the applicant prays to withdraw this Original Application, which is allowed.

2. Accordingly, this Original Application is dismissed as withdrawn.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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